

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/55(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Halonix Technologies Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** : Cema Electric Lighting Products India Pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: None for the Petitioner.

Shri. Yeshwanth, Ld. Counsel for the Respondent.

Rejoinder filed.

Pleadings are complete.

List the petition for hearing on **09.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs